

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **12.03.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : CP/IB/29/CHE/2021
NAME OF PETITIONER : M Gagan Bothra
NAME OF RESPONDENT : Senthil Kumar & 1 Another
SECTION : Sec 95 of IBC 2016

ORDER

The Petitioner Mr. Gagan Bothra is present in person through video conferencing platform.

In relation to the Respondents Mr. K. Chandrasekaran, Advocate undertakes to file vakalath on behalf of the Respondents. It is further represented by Learned Counsel for Respondents that since the parties are placed abroad, some time may be granted for filing vakalath as well as counter to this Petition.

In view of the said representation, three weeks' time is granted to the Respondents to file their counter to this Application.

Post this matter on **15.04.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

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-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)